MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for compulsory registration of all marriages in India."

The motion was adopted.

SHRI DIGVIJAY SINH: I introduce the Bill.

RESERVATION OF POSTS IN GOV-ERNMENT SERVICES AND SEATS IN EDUCATIONAL INSTITUTIONS (FOR ECONOMICALLY WEAKER SECTION OF PEOPLE) BILL\*

श्री राम नगीना मिश्र (सलेमपुर): उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूं कि सरकारी सेवाम्रों में पदों भीर शैक्षणिक संस्थाग्रो में स्थानों का लोगों के ग्रार्थिक दुष्टि से कमजोर वर्ग के लिए आरक्षण का उपलब्ध करने वाले विधेयक को पुरः स्थापित करने की ग्रनुमति दी जाए।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for reservation of posts in Government services and seats in educational institutions for persons belonging to ecoomically weaker section of people."

The motion was adopted.

श्री राम गगोगा मिश्र : मैं विधेयक को पेश करता हं।

MR. DEPUTY SPEAKER: Shri K. P. Singh Deo-Absent. Shri R. L. P. Verma.

## POLYGAMY ABOLITION BILL

भी रीतलाल प्रसाद वर्मा (कोडरमा): उपाध्यक्ष महोदय मैं प्रस्ताव करता हूं कि देश में भ्रबाध गति से बढ़ रही जनसंख्या की विपदा की रोकथाम करने हेत् समाज के विभिन्न वर्गों में प्रचलित बहविवाह प्रौर द्विविवाह के उन्मूलन का उपबन्ध करने वाले विधेयक को पुर:स्थापित करने की अनुमित दी जाए ।

DEPUTY-SPEAKER: The MR. question is:

"That leave be granted to introduce a Bill to provide for abolition of polygamy and bigamy practised by various sections of the society, with a view to check the menace of rising population in the country."

The motion was adopted.

श्री रीक्षलाल प्रसाद बर्मा: मैं विधेयकः को पेश करता हं।

15,34 hrs.

SMALL FARMERS ASSISTANCE BILL-contd.

By SHRI K. LAKKAPPA

DEPUTY-SPEAKER: The House will now take up further consideration of the following motion moved by Shri K. Lakkappa on 20 March, 1981, namely:-

"That the Bill to provide for the grant of loans and various subsidies to small farmers, be taken consideration."

There are still about 19 hon, Members who have given their names to speak on the subject. The time allotted for this Bill is 2 hours. House has already discussed the Bill for one hour and 28 minutes. So, we are left with only 32 minutes to discuss on this Bill. But every Member has requested that he should be given

<sup>\*</sup>Published in Gazette of India Extraordinary, Part II, section dated 3-4-1981.